

**PHARMACOPOEIAL LABORATORY FOR INDIAN MEDI- CINE,
GHAZIABAD [RESEARCH OFFICER (PHARMA- COGNOSY))
GROUP 'B' POST RECRUITMENT RULES, 1989**

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**PHARMACOPOEIAL LABORATORY FOR INDIAN MEDI- CINE,
GHAZIABAD [RESEARCH OFFICER (PHARMA- COGNOSY))
GROUP 'B' POST RECRUITMENT RULES, 1989**

G.S.R. 26, dated 19th December, 1989\\-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Research Officer (Pharmacognosy) in the Pharmacopoeia] Laboratoly for Indian Medicine, Ghaziabad, namely:-

1. Short title and commencement :-

(1) These rules may be called the Pharmacopoeial Laboratory for Indian Medicine, Ghaziabad, [Research Officer (Pharmacognosy)] Group 'B' Post Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said posts, its classification and the scale of pay attached thereto, shall be as specified in Columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age limit and other qualifications, etc :-

The method of recruitment, age limit, qualifications and other

matters relating to the said post shall be as specified in Columns (5) to (14) of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post.	Number of post.	Classification.	Scale of pay.	Whether selection post or Non-selection post.	Age limit for direct recruits.
1	2	3	4	5	6
Research Officer (Pharma-	1* (1989) * Subject to variation	General Central Service Group 'B' Ga	Rs. 2000-60-	Selection.	Not exceeding 30 years. (Relaxable for

cognosy).	dependent	zatted, Non-	2300-		Government ser
	on work-	Ministerial.	EB-		vant upto 5
	load.		75-		years
			3200-		in accordance
			100-		with the instruc
			3500.		tions or orders
					issued by the
					Central Govern
					ment).
					Note :The cru
					cial date for
					determining the
					age-limit shall
					be the closing
					date for receipt
					of applications
					from candidates
					in India (and
					not
					the closing date
					prescribed for
					those in Assam.
					Meghalaya. Aru-
					nachal Pradesh,
					Mizoram. Mani-
					pur, Nagaland,
					Tripura, Sikkim,
					Ladakh Division
					of J & K State,
					Lahaul and Spiti
					district and
					Pangi
					Sub-Division of
					Chamba district
					of Himachal Pra
					desh, Andaman
					and Nicobar Is
					lands or Laksha-
					dweep).